

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4908
TO BE ANSWERED ON 26.03.2018**

**WELFARE SCHEMES FOR WORKERS OF AUTONOMOUS AND ORGANISED
SECTOR**

4908. DR. KULAMANI SAMAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the welfare schemes being implemented by the Government for the employees of autonomous and organized sectors in the country;**
- (b) the percentage of employees of total workforce engaged in autonomous and organised sector in the country;**
- (c) whether any policies, acts or programmes of the Government have been changed or amended in order to ensure welfare of employees in these sectors during the last five years; and**
- (d) if so, the details thereof including the expenditure incurred in this regard during the said period?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): The following Acts and Schemes framed thereunder, have been enacted by Ministry of Labour and Employment for the welfare of organized private sector workers:-

i. The Employees' Provident Funds & Miscellaneous Provisions Act, 1952 and following Schemes framed thereunder.

- (a) The Employees' Provident Funds (EPF) Scheme, 1952;**
- (b) The Employees' Pension Scheme (EPS), 1995; and**
- (c) The Employees' Deposit-Linked Insurance (EDLI) Scheme, 1976.**

ii. The Employees' State Insurance (ESI) Act, 1948.

iii. The Payment of Gratuity Act, 1972.

iv. The Maternity Benefit Act, 1961.

v. The Employees' Compensation Act, 1923.

Contd..2/-

(b): The statistics regarding percentage of employees of total workforce engaged in autonomous and organised sector in the country is not maintained Centrally.

However, the total number of members accounts in Employees Provident Fund Organisation (EPFO) as on 31.03.2017 is 19.34 crore. Out of these, at present the total number of average contributing subscribers is 4.49 crore.

Further, the number of employees covered under the ESI Act, 1948 engaged in organised sector as on 31.03.2017 is 2,93,21,060.

(c) & (d): Review and amendment of the above-mentioned Acts and Schemes is an ongoing process based on the changing socio-economic scenario and measures are regularly taken by the Government for effectively achieving the vision/goal of these schemes. One such measure taken by the Government is that minimum pension of Rs. 1000/- per month has been fixed with effect from 01.09.2014 to the pensioners under EPS, 1995, for which Government is providing the required budgetary support. Year-wise details of budgetary support provided by the Government is as follows:

Year	Amount (Rs. in crores)
2014-15	439.46
2015-16	821.70
2016-17	813.06

Further, the details of expenditure incurred for ESI Scheme for the beneficiaries of Employees' State Insurance Corporation (ESIC) for the last 5 years is as under :-

Year	Rs. in Crore		
	Medical Benefit	Cash Benefit	Other Benefit
2012-13	4058.13	761.17	2.62
2013-14	4781.57	598.69	2.66
2014-15	5615.8	681.96	2.57
2015-16	5995.68	703.98	2.52
2016-17	6124.2	1517.93	2.45
